THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINSITRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d): The All Indr Council for Technical Education (AICTE) has plans to link approved institutions through INTERNET with WWW facilities. Making the technical education relevant to the changing social and technological needs to be in tune with the latest innovations is the basic mandate of the AICTE. This is fulfiled through the continuous process of industry's participation in formulation, curriculum development, manpower as-essment etc. The new curriculum is designed to incorporate new trends, new approches in Science and Technology so that the manpower produced can face the future challenges.

समेकित बाल विकास सेवा योजना में केन्द्र और राज्य सरकारों का योगदान

2945. श्री गोबिन्दराम मिरी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

- समेकित बाल विकास सेवा (क) योजना में केन्द्र एवं राज्य सरकारों का कितना-कितना हिस्सा होता है:
- पोषण आहार पर व्यय (ख) किसके द्वारा वहन किया जाता है;
- क्या पोषण आहार व्यय के (ग) कुछ अंश की प्रतिपूर्ति भारत सरकार द्वार की जाती है; और
- यदि नहीं, तो क्या केन्द्र (घ) सरकार राज्यों के पोषक आहार व्यय की प्रतिपूर्ति में योगदान देने पर विचार करेगी?

मानव संसाधन विकास मंत्री (श्री एस.आर.बोम्मई)ः केन्द्रीय सरकार (क) राज्यों?संघ राज्य क्षेत्रों को समेकित बाल विकास सेवा परियोजना चलाने की सम्पूर्ण लागत की पूर्ति हेत सहायता अनुदान प्रदान करती है। समेकित बाल विकास सेवा के लाभार्थियों को पूरक पोषाहार की लागत राज्यों द्वार वहन की जाती है।

राज्य सरकारें/संघ राज्य (ख) क्षेत्र समेकित बाल विकास सेवा के लाभार्थियों को दिए जाने वाले पुरक पोषाहार की सम्पूर्ण लागत वहन करते हैं।

(ग) जी, हां।

केन्द्रीय सरकार ने इस संबंध में कोई निर्णय नहीं लिया है।

KVS Fmployecs Associations

2946. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 64 given in the Rajya Sabha on 21st February, 1997, and state:

- (a) the names of associations of employees of KVS which are recognised as on
- (b) the dates of inception of each of these associations; and
- (c) the constituent associations of Action Committee of KVS associations?

THE MINISTER OF STATE IN THE i DEPARTMENT OF EDUCATION IN i THE MINSITRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (b) The following Associations which were recognised prior to 20th April, 1995 have been provided continuation of recognition in terms of Rule 4 of Kendriya Vidyalaya Sangathan (Recognition of Service Association) Regulations 1995 and are recognised as on date. The date of then-inception as Kendriya Vidyalaya avaialble with Sangathan (KVS) is given against each:

Name of the Service	Date of inception
Association	
All India Kendriya Vidyalaya	8.6.1979
Principal's Forum	
All India Kendriya Vidyalaya	5.9.1972
Teachers Association	
Rashtriya Kednriya Vidyalaya	1.3.1985
Adhyapak Sangh (J)	
Rashtriya Kendriya Vidyalaya	8.12.1993
Adhyapak Sangh (S)	
Kendriya Vidyalaya San-	27.2.1980
gathan Staff Association	
Kendriya Vidyalaya Non-	3.3.1973
Teaching Staff Association	